

(c) what are the emoluments paid to the lowest category of employees and to the senior-most executive, including all perquisites in cash or kind, both in the private and public sector undertakings set up by the central and the State Governments, industry and Statewise ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) to (c) The Minimum Wages Act, 1948, provides for fixation/revision of statutory minimum wages in scheduled employments whether in the private sector or in the public sector. The Act also empowers the 'appropriate Government' to add further employments to the Schedule. Information regarding minimum wages fixed under the Act for different employments is given in Table 4.11 of Indian Labour Statistics, 1973. Information about the emolument of the senior-most executives is not available.

#### WORKERS IN FILM INDUSTRY

287. SHRI SANAT KUMAR RAHA: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are considering to introduce a bill regulating the working conditions of workers in the film industry;

(b) if so, by when it is likely to be introduced; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) to (c) Legislation regulating the working conditions of workers in the film industry is under the consideration of the Government. 11 RSS/73-3

#### LACUNA IN LD. ACT, 1947

288. SHRI CHANDRA SHEKHAR :  
SHRI KOTA PUNNAIAH : SHRI  
KRISHAN KANT : SHRI J. S.  
TILAK : SHRI A. G. KULKARNI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn to a lacuna existing in the Industrial Dispute Act, 1947 and as a result thereof the heirs cannot get any benefit in case a work man dies during the pendency of the Industrial Dispute; and

(b) if so, the steps taken to remedy this sorry situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) Yes, Sir.

(b) The matter is under consideration.

#### PRICE OF SOFT COKE

289. SHRI KALYAN ROY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Government's attention has been drawn to the news item appeared in the *Amrita Bazar Patrika* on March 26, 1973 regarding "Soft Coke Still Costs more."

(b) if so, what is the reaction of Government thereto;

(c) what is the prevailing price of soft coke in various parts of the country; and

(d) what steps are being taken to reduce the prices of soft coke and the details thereof

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH CHANDRA BHADRAJ): (a) Yes, Sir.